

**PAYMENT OF BONUS TO INDUSTRIAL UNITS
AT KANPUR**

178. SHRI A. D. MANI : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether it is a fact that some 25 industrial units of Kanpur have failed to pay bonus to their workers under the Payment of Bonus Act ;

(b) if so, the names of the industrial units which have failed to pay bonus ; and

(c) what steps have been taken by the Government against the defaulting firms ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM) : (a) to (c) No reports of non-payment of bonus by units falling in the Central Sector at Kanpur have been received. The Government have no information concerning the remaining units which fall in the State Sector.

**BORDER DISPUTE BETWEEN MYSORI: AND
MAHARASHTRA**

179. SHRI A. D. MANI :
SARDAR RAM SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Chief Minister of Mysore has made some specific proposals regarding bilateral proposals between him and the Chief Minister of Maharashtra regarding the border disputes between these two States ; and

(b) if so, what are the details of the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI) : (a) and (b) It is understood that the Chief Minister of Mysore has stated that it would be possible for the two Chief Ministers to settle the matter across the table on the basis that minor adjustments are to be made. This statement was made by the Chief Minister of Mysore to some press correspondents some time ago. No formal proposals to the above effect have been made.

**J. AND K. GOVERNMENT'S SUGGESTION
FOR CURRENCY AND FLAG FOR THE
STATE**

180. SHRI A. D. MANI : Will the

Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of Jammu and Kashmir has made any specific proposals to the Government of India recently regarding the doing away with dual citizenship and a separate flag for the State ; and

(b) if so, what are the details of the proposals ?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA) : (a) No proposals to abolish the special privileges of the permanent residents of Jammu and Kashmir State or the separate flag of the State have been made by the State Government.

(b) Does not arise.

**GRANT OF RAILWAY PASS FOR BHARAT
DARSHAN TOUR**

181. SHRI ABDUL GHANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have any proposal to grant railway passes to Government servants and their families for Bharat Darshan Tours ; and

(b) if so, the details of the proposal ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. S. NASKAR) : (a) No, Sir.

(b) Does not arise.

**EXEMPLARY DUTY SHOWN BY TJIH POST
MASTER, SHANTIPUR**

182. SHRI M. P. BHARGAVA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any report has been received about the sense of duty shown by the Post Master at Shantipur in Krishna Nagar District of West Bengal during the burning of Shantipur Post Office during Bengal Bandh agitation in March, 1966 ; and

(b) if so, what is the estimated amount of cash and stamps that were saved by the post Master ?